

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 53 of 2019&  
IANO.1851of 2018**

**Dated : 9<sup>th</sup> September, 2019**

**In the matter of:**

**Chikkanandi Solar Power ProjectLL.P&Anr.**

**.... Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Company Limited &Anr.**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter  
on **18.09.2019**.

*Pr/js*

**Court Master**